



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Notary Section) Civil Secretariat
Srinagar/Jammu

Notification,
Srinagar, the 22nd July, 2019.

SRO 463. – Whereas, the Government of Jammu and Kashmir commenced the process for appointing Public Notaries under section 3 of the Notaries Act, 1952 for various territorial jurisdictions in Kashmir/Ladakh Division;

Whereas, the candidates listed at Annexure to this notification have qualified the interview for appointment as Public Notaries and the Competent Authority has accepted the applications of the said candidates for their appointment as Public Notary for the territorial jurisdiction shown against each as recommended by the Interview Board;

Whereas, in pursuance of clause (b) of rule 6 of the Notaries Rules, 1956, the name of the said applicants were published in the Government Gazette vide notification dated 4th of July, 2019 for seeking objections within a period of 7 days;

Whereas, no objections have been received against any applicant till date.

Now, therefore, in exercise of the powers conferred section 3 of the Notary Act, 1952 read with sub-rule (4) of rule 8 of the Notaries Rules, 1956, the applicants listed at Annexure to this notification are appointed as Notaries for the jurisdiction shown against each with immediate effect.

By Order of the Government of Jammu and Kashmir

Sd/-
(Achal Sethi)
Secretary to Government.

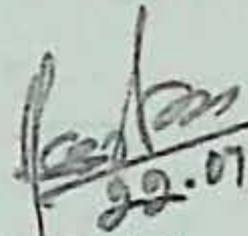
Dated: 22 - 07 - 2019

No: LD (Notary) 2013/Interview.

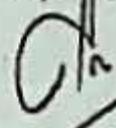
Copy to the:-

1. Registrar General, J&K High Court, Srinagar.
2. Principal Districts and Sessions Judge, _____
3. Director Litigation, Kashmir.
4. Director Information, J&K Srinagar. He is requested kindly to get this notification published in two leading news papers (one English and one Urdu) at Srinagar and Jammu respectively.
5. Private Secretary to the Hon'ble Advisor (KS) for information of the Hon'ble Advisor.
6. Private Secretary to the Chief Secretary for information of the Chief Secretary.

7. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
8. President, Bar Associations concerned.
9. General Manager, Government Press, Srinagar for publication in the extra-ordinary issue of the Government Gazette.
10. Incharge Notary Cell to ensure the names of these applicants in the register of Notaries and issue the Certificate of Notary after the codal formalities are completed.
11. All the applicants to contact Incharge Notary Cell for collecting Certificate of Practice after submitting a treasury receipt of ₹ 2000/- under account Head "0070".
12. SRO Section, Law Department (W.7.S.C).
13. Concerned file.


22.07.2019

(Ashish Gupta)
Deputy Legal Remembrancer.


22.07.2019

Annexure

S.No.	Name of the Advocate S/Shri	Area of Practice/Notaries Jurisdiction
1.	Ms. Nazia Hashim	Srinagar
2.	Mushtaq Ahmad Bhat	Srinagar
3.	Ms. Gousia Jan	Srinagar
4.	Hashmatullah	Srinagar
5.	Iftikhar Ahmad Qadri	Srinagar
6.	Ms Sheema Qulsum	Srinagar
7.	Ms. Mirza Aneela Afzal Beg	Srinagar
8.	Ms. Arifa Amin Tak	Srinagar
9.	Ms. Nazia Hassan	Srinagar
10.	Lateef Ahmad Khan	Beerwah
11.	Yakoob Hussain Sofi	Beerwah
12.	Ghulam Ahmad Mir	D.C Office, Budgam
13.	Ms. Shaista Wani	Magam
14.	Sheikh Ishfaq Rasool	Chaoora
15.	Ali Mohammad Fayaz	D.H. Pora
16.	Ms. Shagufta Akther	Qazigund
17.	Khurshid Ahmad Sheikh	Qazigund
18.	Jasbir Singh	Ashmuqam
19.	Inayatullah Ganai	Anantnag
20.	Tariq Hussain Shah	Pahalgam
21.	Feroz Ahmad Wani	Pahalgam
22.	Abdul Hamid Mir	Shangus
23.	Parvaiz Ahmad Ganai	Anantnag
24.	Khursheed Ahmad Wani	Dooru
25.	Abdul Aziz Shah	D. C Office, Anantnag
26.	Ms. Waheeda Akther	Pulwama
27.	Bilal Ahmad Dhobi	Pulwama
28.	Fayaz Ahmad Ganai	Awantipora
29.	Shoaib Muzaffar	Chandoosa
30.	Abdul Khaliq Sheikh	Boniyar
31.	Faisal Jan	Rafiabad
32.	Ishfaq Ahmad Bhat	Pattan
33.	Shamim Ahmed	Uri
34.	Abdul Rashid Malik	Handwara
35.	Asif Hussain Wani	Trehgam
36.	Ghulam Mohidin Parry	Sumbal
37.	Feroze Ahmad Sofi	Bandipora
38.	Asif Iqbal	Gurez
39.	Nisar Ahmed	Kangan
40.	Abdul Khaliq	Khaltse
41.	Tashi Gyalson	Leh
42.	Sonam Paljor	Leh
43.	Ms. Disket Wangmo	Leh
44.	Touseef Ahmad	Leh

45.	Siddharth Norbu	Khaliste
46.	Ms. Stanzin Dawa	Leh
47.	Ms. Stanzin Dachom	Zanskar
48.	Reyaz Ahmad Khan	Kargil
49.	Ms. Amina Bano	Kupwara
50.	Showkat Ali Khan	Anantnag